

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s JAYABHARATHAM LIFESPACES INTERNATIONAL PRIVATE LIMITED [Name of Corporate Debtor]

1.	NAME OF CORPORATE DEBTOR	M/s JAYABHARATHAM LIFESPACES INTERNATIONAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	25/09/2013
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTERED UNDER COMPANIES ACT 1956, REGISTRAR OF COMPANIES (ROC)-CHENNAI, MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U52500TN2013PTC093125
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	M/s JAYABHARATHAM LIFESPACES INTERNATIONAL PRIVATE LIMITED, CHETTINADU RANI MEYYAMMAI TOWERS, 5E, 5 TH BLOCK, MRC NAGAR, R A PURAM, CHENNAI 600028
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	04.01.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13.03.2020 (Order received on 17.09.2020)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MUTHUIAH THEVAR RAJAPANDIAN (IBBI/IPA-003/IP-N00090/2017-18/10854) 3/158, BHARATHIYAR STREET, INDIAN BANK COLONY, NARAYANAPURAM, MADURAI - 625014 Email: rajapandianm1955@gmail.com CELL: 9487074173
9.	LAST DATE FOR SUBMISSION OF CLAIMS	16.10.2020

MUTHUIAH THEVAR RAJAPANDIAN

M.Com., F.CMA, CS(INTER), CAIIB, PGDCA, DIP IN MANAGEMENT, DIP IN MARKETING

REGISTERED INSOLVENCY PROFESSIONAL

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

(IBBI / IPA-003/IP-N00090/2017-18/10854)

3/158, Bharathiyar Street, Indian Bank Colony,
Narayanapuram, Madurai - 625 014.

E-mail : rajapandianm1955@gmail.com

Notice is hereby given that the Hon'ble National Company Law Tribunal Chennai (Name of Bench) has ordered the commencement of liquidation of the M/s JAYABHARATHAM LIFESPACES INTERNATIONAL PRIVATE LIMITED [name of the corporate debtor] on 13.03.2020 [date of passing of order of liquidation under section 33 of the Code] (Order received on 17.09.2020).

The stakeholders of M/s JAYABHARATHAM LIFESPACES INTERNATIONAL PRIVATE LIMITED [[name of the corporate debtor] are hereby called upon to submit a proof of their claims, on or before 16.10.2020[insert the date falling thirty days after the liquidation commencement date], to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: CMA MUTHUIAH THEVAR RAJAPANDIAN
M.Com, CAIIB, FCMA, CS (Inter), PGDCA, Diploma in Marketing Management, Diploma in Management

IBBI Reg. No: IBBI/IPA-003/IP-P00090/2017-2018/10854

LIQUIDATOR : M/s JAYABHARATHAM LIFESPACES INTERNATIONAL PRIVATE LIMITED

Date and Place: 18.09.2020 Madurai

MUTHUIAH THEVAR RAJAPANDIAN
M.Com., FCMA, CS(INTER), CAIIB, PGDCA, DIP IN MANAGEMENT, DIP IN MARKETING
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